NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Ultratech Cement Ltd.

V/s.

Orbit Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

TCP No. 282/I&BP/NCLT/MB/MAH/2017

Petitioner's side is not present. Since we are not aware of whether date of hearing is within the knowledge of the Petitioner or not, the Registry is hereby directed to communicate next date of hearing to the Petitioner as well as Corporate Debtor.

List this matter on 18.07.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)